

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4245
TO BE ANSWERED ON 20th DECEMBER, 2024**

ASHA WORKERS SCHEME

**4245. SHRI KESINENI SIVANATH:
SHRI DAGGUMALLA PRASADA RAO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any data regarding the total amount of funds allocated to the State of Andhra Pradesh under the ASHA workers' scheme;
- (b) if so, the details thereof from 2019 to 2024, year-wise;
- (c) the total amount of funds utilized by the State for ASHA workers during the said period, year-wise;
- (d) whether the Government is considering to increase the financial support and share allocated to ASHA workers, in accordance with the Minimum Wages Act, if so, the details thereof; and
- (e) whether the Government is contemplating to recognise ASHA workers as Government employees rather than volunteers, if so, the details thereof and if not, the reasons therefor for maintaining their current status?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. The Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope. The details of funds approved for the State of Andhra Pradesh under NHM in RoP for the FY2024-26 are available in public domain at:

<https://nhm.gov.in/index4.php?lang=1&level=0&linkid=52&lid=65>

The SPIP Approval and Expenditure to the State of Andhra Pradesh for ASHA under NHM from the FY 2019-20 to 2024-25 is as follows:

(Rs. in lakh)

Financial Year	SPIP Approval	Expenditure
2019-20	9878.91	10623.54
2020-21	13813.72	11225.51
2021-22	10017.75	9629.63
2022-23	3034.93	1660.65
2023-24	2447.48	2347.80

Note:

1. The above data is as per available FMRs as submitted by States/UTs and is provisional.
2. Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year.

Under the National Health Mission (NHM), ASHAs are envisaged to be community health volunteers and are entitled to task/activity-based incentives. Apart from incentives approved for ASHAs at national level, States have the flexibility to design ASHA incentives. The incentives to ASHAs for different tasks are reviewed from time to time

ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The Government has approved additional incentives for ASHAs in September, 2022. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

https://nhm.gov.in/New-Update-2023-24/ASHA/Orders_and_guidelines/ASHA-INCENTIVES-AP-RIL-2024.pdf

Further, States/UTs provide additional incentives to ASHA workers over and above the incentives provided by the Government of India and the details are at Annexure.

State Specific ASHA Incentives

Sl. No	State/UT	State specific fixed/top up incentive to ASHAs from State Fund
1	A & NI	Rs. 500/- per month is being provided to every ASHA for the betterment of villagers
2	Andhra Pradesh	Provides balance amount to match the total incentive of Rs.10, 000/month/ASHA
3	Arunachal Pradesh	Rs. 2000 Per Month (100% top-up, frequency of disbursement quarterly)
4	Bihar	Additional performance-based incentives of Rs. 1000/month/ASHA and Rs. 1000/month/ASHA Facilitator from state fund
5	Chhattisgarh	75% of matching amount of incentives from state fund over the incentives earned by ASHA.
6	Delhi	Core incentives is Rs. 3000/- per month for functional ASHA plus certain state specific activity incentives.
7	Gujarat	50% TOP UP/ per month over total GOI incentive and 2500/month fix Incentive
8	Haryana	Rs.4000/PM/ASHA and 50% top-up (Excluding Routine recurring incentive) and Rs. 450/- additional linked with performance of 05 Major RCH activities
9	Himachal Pradesh	Rs. 4700/- (State incentive has been increased by Rs. 500/-, therefore, total incentive payable w.e.f. April, 2023 is Rs. 5200/-)
10	Jharkhand	Top up of 1000/- on performance-based incentive of 14 key indicator
11	Karnataka	The State Govt is providing Rs.5000 per month as Monthly fixed honararium to ASHAs
12	Kerala	Rs. 6000 per month as ASHA Honorarium from state government fund
13	Maharashtra	Rs. 3500/month/ASHA
14	Manipur	Rs. 1000/- per ASHA/month.
15	Meghalaya	State Fixed Incentive - Rs. 2000/month and State Covid Incentive - Rs. 1000/- pm
16	Madhya Pradesh	Rs. 4000/month/ASHA and 200/month/ASHA Facilitator from state fund

17	Odisha	1000/- per month as conditional assured incentive
18	Puducherry	Fixed amount of Rs. 3000/ASHA/month
19	Punjab	Rs. 2500 Per Month Per ASHA/ASHA Facilatator
20	Rajasthan	Rs. 1650/ASHA/Month from State Govt Fund
21	Sikkim	Monthly fixed honorarium of Rs 6000/- disburse from State Fund, recently Government of Sikkim announce hike in fixed honorarium from Rs 6000/- to Rs 10000/-
22	Tamil Nadu	NCD incentive - RS.500
23	Telangana	Rs. 6750/month
24	Tripura	Top up @100 % on 8 specific work and 33.33% on NHM work from State exchequer and @ Rs.1000/ fixed for each ASHA and Afs.
25	Uttar Pradesh	Rs. 1500 per month (State Budget Incentive linked with Incentive for Routine Activity)
26	Uttarakhand	Rs. 3000/ Month state incentive
27	West Bengal	Monthly Fixed Honorarium of Rs. 4500 for all functional rural ASHAs
